

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA No. 2/73(4)/17 & 05/73(4)/17

**CORAM:**

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017**

**NAME OF THE COMPANY:** M/s Assem Global Ltd

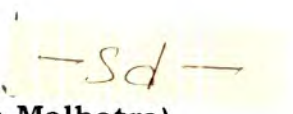
**SECTION OF THE COMPANIES ACT:** 73(4)

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. S.K. Pal, Advocate Ms. Lalita Agarwal		
	For the Respondent (s) :	None		

**ORDER**

Special Bench constituted with Member (T). No time left.

Adjourned to 26.10.2017.

  
**(Ina Malhotra)**  
**Member (J)**